

ITEM NO.801

COURT NO.14

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No. 199920 of 2024 in Civil Appeal No(s). 5948/2016

MUSAMMAT GOMATI DEVI

Appellant(s)

VERSUS

RAM DARAS . & ORS.

Respondent(s)

Date : 13-02-2025 This appeal was mentioned today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE MANMOHAN

For Appellant(s) : Mr. Devvrat, AOR

For Respondent(s) : Mr. Praveen Swarup, AOR.. mentioned by
Mr. Ameet Singh, Adv.
Mr. Yunus Malik, Adv.

UPON mentioning the Court made the following
O R D E R

List IA No. 199920 of 2024 on 6th March, 2025.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)